

351219/2021/O/o Clerical Hall

GOVERNMENT OF JAMMU AND KASHMIR
Department of Law, Justice and Parliamentary Affairs.
 (Establishment Section) **Civil Secretariat,**
 Srinagar/Jammu

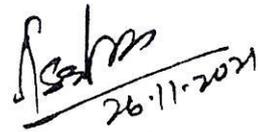
Subject : Switching over of Heads of Departments to e-office-
 Appointment of Nodal Officer-thereof.

Order No. : 258 -JK(LD) of 2021
 Dated. : 26 -11-2021

In pursuance to OM No. GAD-ADMOIII/41/2021-09-GAD dated 17.11.2021 issued by the General Administration Department, sanction is hereby accorded to the nomination of Mr. Khursheed Ahmed Bhat, Additional Secretary to Government, Department of Law, Justice and Parliamentary Affairs, as Nodal officer for switching over of the Heads of the Departments to e-office.

The Nodal Officer shall be responsible for compiling and furnishing the updated information on the issue to the General Administration Department on the daily basis as per the prescribed format.

By Order.


 (Ashish Gupta)
 Additional Secretary to Government

No.LAW-Estt/53/2021-10

Dated 26-11-2021

Copy to the :-

1. Commissioner/Secretary to Government, General Administration Department. This is with reference to his letter OM No. GAD-ADMOIII/41/2021-09-GAD dated 17.11.2021 regarding the subject cited above
2. Mr. Khursheed Ahmed Bhat, Additional Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information and necessary action.
3. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information.
4. Order file.
5. File concerned.